OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No.144 of 2005.

In

Original Application No.606 of 2005.

Allahabad, this the 18th day of October, 2006.

Hon'ble Dr. G.C. Srivastava, Vice-Chairman Hon'ble Mr. A.K. Bhatnagar, Member-J

Amit Kumar Singh, aged about 34 years, Son of Awadh Narayan Singh, Resident of Village & Post Katwanth District Sant Kabir Nagar .

...Applicant.

(By Advocate : S/Shri H.P. Mishra/J.N. Tripathi)

Versus

- Sri Sajjan Ram, Superintendent of Post Office, Basti Mandal, Basti.
- Sri Rribeni Prasad, Assistant Superintendent of Post Office Sub-Division, Basti Purab, Basti.

...Respondents

(By Advocate : Shri S. Srivastava)

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ORDER

By Hon'ble Dr. G.C. Srivastava, V.C. :

Shri S. Srivastava appearing on behalf of the respondents has submitted that the interim order passed by this Tribunal in OA No.606/05 on 22.8.2005 has not been dis-obeyed inasmuch as no body has been appointed in the said post and the work is being managed by a regularly selected and appointed Gram Dak Sevak. It was also mentioned that interim order was to continue only till counter was filed by the respondents. Counter has already been filed in the said OA

- 2. We have carefully considered the submissions made by the respondents and we are of the view that there is no willful dis-obedience of the order passed by this Tribunal. In view of this, contempt petition is dismissed. Notices issued are discharged.
- 3. None appears for the applicant. However, since contempt matter is between the Court and alleged contemnor so the absence of the applicant is not necessary.

Mambart

Vice-Chairman

RKM/